

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1915
TO BE ANSWERED ON 07.08.2024

PM CARES FOR CHILDREN SCHEME

1915. SHRI MALLIKARJUN KHARGE:

Will the Minister of Women and Child Development be pleased to state:

- (a) the details of total applications received under PM CARES for Children Scheme in the last five years, year-wise and State-wise;
- (b) the details of the current status of the applications including the number of applications, approved, pending, and rejected, State-wise; and
- (c) the details of the total number of applications rejected along with the reasons for such rejection?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI ANNPURNA DEVI)

(a) to (c): The Hon'ble Prime Minister announced PM CARES for Children scheme on 29.05.2021 to support children who lost both parents or surviving parent or legal guardian or adoptive parents due to COVID-19 pandemic during 11.03.2020 to 05.05.2023. The objective of the Scheme is to ensure comprehensive care and protection of Children in a sustained manner and enable their well being through health insurance, empower them through education and equip them for self-sufficient existence with financial support till 23 years of age. The scheme is accessible through an online portal i.e. www.pmcaredforchildren.in Benefits under the Scheme have been given to 4532 eligible children so far which may be seen at **Annexure-I**. The state-wise number of applications received, approved by the District Collectors/ District Magistrates and those rejected by them during the years 2021,2022,2023 and 2024 are at **Annexure-II, Annexure-III, Annexure-IV** and **Annexure-V** respectively.

As per the guidelines of the scheme, the District Magistrates (DMs) identify & finalise the beneficiaries with the assistance of Child Welfare Committee (CWC) and District Child

Protection Unit (DCPU). After satisfying themselves regarding the eligibility of the beneficiary, DMs verify and confirm the details of the child on the PM CARES for Children portal.

Under the eligibility of the scheme, a child must have lost both parents or a surviving parent or guardians due to covid-19 between March 11, 2020 and May 5, 2023 and the child must be under 18 years at the time of such loss.

A total of 9331 applications have been registered on PM CARES for Children portal from 613 districts spread across 33 States/UTs in the country out of which 524 applications were duplicate. Thus, 8807 applications were reviewed by the District level Child Welfare Committees and the District Collectors/DMs concerned. Based on the final approval of the DMs, 4532 beneficiaries are receiving benefits under the scheme and 11 other applications are in pipeline for release of benefits. The remaining 4264 applications were not found eligible by the DMs concerned. However, registration under the scheme is still open so that no eligible applicant is left behind.

This Ministry acts upon the cases approved/finalised by the DMs concerned for transfer of benefits under the scheme. No applications are being processed for eligibility at the central Government level.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (A) TO (C) OF THE RAJYA SABHA UN-STARRED QUESTION NO.1915 FOR ANSWER ON 07.08.2024 BY SHRI MALLIKARJUN KHARGE REGARDING PM CARES FOR CHILDREN SCHEME

Sl. No.	State/UT	Beneficiaries approved by District Collectors under PM CARES for Children scheme
1.	ANDHRA PRADESH	351
2.	ARUNACHAL PRADESH	8
3.	ASSAM	55
4.	BIHAR	82
5.	CHANDIGARH	12
6.	CHHATTISGARH	109
7.	DADRA & NAGAR HAVELI &	12
8.	DELHI	153
9.	GOA	6
10.	GUJARAT	227
11.	HARYANA	95
12.	HIMACHAL PRADESH	25
13.	JAMMU AND KASHMIR	18
14.	JHARKHAND	49
15.	KARNATAKA	231
16.	KERALA	119
17.	MADHYA PRADESH	433
18.	MAHARASHTRA	855
19.	MANIPUR	21
20.	MEGHALAYA	14
21.	MIZORAM	14
22.	NAGALAND	14
23.	ODISHA	112
24.	PUDUCHERRY	13
25.	PUNJAB	42
26.	RAJASTHAN	210
27.	TAMIL NADU	426
28.	TELANGANA	257
29.	UTTARAKHAND	44
30.	UTTAR PRADESH	467
31.	WEST BENGAL	58
	Total	4532

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (A) TO (C) OF THE RAJYA SABHA UN-STARRED QUESTION NO.1915 FOR ANSWER ON 07.08.2024 BY SHRI MALLIKARJUN KHARGE REGARDING PM CARES FOR CHILDREN SCHEME Year 2021

State/UTs	Registered beneficiaries	Approved by District Collectors	Rejected by District Collectors	Found Duplicate
Andhra Pradesh	473	338	39	96
Arunachal Pradesh	7	6	1	0
Assam	81	53	12	16
Bihar	134	63	70	1
Chandigarh	12	12	0	0
Chhattisgarh	128	98	26	4
Dadra & Nagar Haveli & Daman & Diu	13	12	1	0
Delhi	266	124	128	14
Goa	7	5	2	0
Gujarat	338	213	104	21
Haryana	128	82	38	8
Himachal Pradesh	28	24	0	4
Jammu And Kashmir	47	17	25	5
Jharkhand	109	48	50	11
Karnataka	242	177	58	7
Kerala	141	101	7	33
Lakshadweep	2	0	2	0
Madhya Pradesh	732	392	328	12
Maharashtra	1107	713	360	34
Manipur	34	20	14	0
Meghalaya	9	9	0	0
Mizoram	18	12	1	5
Nagaland	23	14	5	4
Odisha	271	98	157	16
Puducherry	18	10	0	8
Punjab	56	37	12	7
Rajasthan	294	193	97	4
Tamil Nadu	477	330	56	91
Telangana	288	237	50	1
Tripura	1	0	1	0
Uttarakhand	65	35	30	0
Uttar Pradesh	728	428	281	19
West Bengal	83	52	30	1
Total	6360	3953	1985	422

ANNEXURE-III

ANNEXURE REFERRED TO IN REPLY TO PART (A) TO (C) OF THE RAJYA SABHA UN-STARRED QUESTION NO.1915 FOR ANSWER ON 07.08.2024 BY SHRI MALLIKARJUN KHARGE REGARDING PM CARES FOR CHILDREN SCHEME Year 2022

State	Registered Beneficiaries	Approved by District Collectors	Rejected by District Collectors	Found Duplicate
ANDHRA PRADESH	38	13	21	4
ARUNACHAL PRADESH	2	2	0	0
ASSAM	8	2	4	2
BIHAR	49	10	39	0
CHANDIGARH	1	0	1	0
CHHATTISGARH	20	11	7	2
DELHI	104	21	83	0
GOA	1	1	0	0
GUJARAT	39	10	27	2
HARYANA	33	11	19	3
HIMACHAL PRADESH	0	0	0	0
JAMMU AND KASHMIR	5	0	3	2
JHARKHAND	14	1	10	3
KARNATAKA	90	54	32	4
KERALA	23	11	9	3
MADHYA PRADESH	98	37	60	1
MAHARASHTRA	388	128	250	10
MANIPUR	6	0	6	0
MEGHALAYA	5	4	1	0
MIZORAM	16	2	14	0
NAGALAND	4	0	4	0
ODISHA	67	10	50	7
PUDUCHERRY	5	2	0	3
PUNJAB	12	1	8	3
RAJASTHAN	1253	13	1236	4
TAMIL NADU	134	64	33	37
TELANGANA	53	19	34	0
TRIPURA	1	0	1	0
UTTARAKHAND	19	9	10	0
UTTAR PRADESH	248	13	232	3
WEST BENGAL	18	5	11	2
Total	2754	454	2205	95

ANNEXURE-IV

ANNEXURE REFERRED TO IN REPLY TO PART (A) TO (C) OF THE RAJYA SABHA UN-STARRED QUESTION NO.1915 FOR ANSWER ON 07.08.2024 BY SHRI MALLIKARJUN KHARGE REGARDING PM CARES FOR CHILDREN SCHEME Year 2023

State/UT	Registered Beneficiaries	Approved by District Collectors	Rejected by District Collectors	Found Duplicate
BIHAR	12	9	1	1
CHANDIGARH	1	0	0	0
DELHI	8	8	0	0
GUJARAT	4	4	0	0
HARYANA	6	2	0	0
HIMACHAL PRADESH	1	1	0	0
JAMMU AND KASHMIR	1	1	0	0
KERALA	7	7	0	0
MADHYA PRADESH	69	4	65	0
MAHARASHTRA	16	14	1	0
MANIPUR	1	1	0	0
MEGHALAYA	1	1	0	0
ODISHA	4	4	0	0
PUDUCHERRY	1	1	0	0
PUNJAB	4	4	0	0
RAJASTHAN	6	4	0	2
TAMIL NADU	36	32	2	2
TELANGANA	1	1	0	0
TRIPURA	1	0	1	0
UTTAR PRADESH	30	26	4	0
WEST BENGAL	1	1	0	0
Total	211	125	74	5

*7 applications registered in year 2023 are under process.

ANNEXURE-V

ANNEXURE REFERRED TO IN REPLY TO PART (A) TO (C) OF THE RAJYA SABHA UN-STARRED QUESTION NO.1915 FOR ANSWER ON 07.08.2024 BY SHRI MALLIKARJUN KHARGE REGARDING PM CARES FOR CHILDREN SCHEME Year 2024

State	Registered beneficiaries	Approved by District Collectors	Rejected by District Collectors	Found Duplicate
KARNATAKA	1	0	0	0
MADHYA PRADESH	2	0	0	0
MEGHALAYA	2	0	0	1
UTTAR PRADESH	1	0	0	1
Total	6	0	0	2

*4 applications registered in year 2024 are under process.
